

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

Original Application No.1564/93

(10)

New Delhi, this the 15th day of July, 1999

Hon'ble Mr. Justice V. Rajagopala Reddy, Vice-Chairman (J)  
Hon'ble Mr. R.K. Ahooja, Member (A)

R.S. Prasad  
Relieving Station Master,  
N. Rly.  
Permanent Resident of:  
H.No. 27-C HIG  
Mayur Vihar Phase-III  
New Delhi-110 092

...Applicant

(By Advocate: Shri B.B.Raval  
proxy for Shri B.S.Mainee)

Versus

Union of India- through:

1. The General Manager,  
N. Railway, Baroda House,  
New Delhi.
2. The Divisional Railway Manager,  
N. Railway, Moradabad.

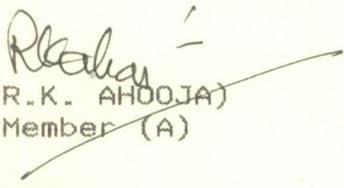
...Respondents

(By Advocate: Shri R.P. Aggarwal)

ORDER (Oral)

By Reddy, J.-

Learned counsel for the applicant seeks permission to withdraw the OA with liberty to file a fresh case in an appropriate forum. The OA is accordingly dismissed as withdrawn with the above liberty. No costs.

  
(R.K. AHOOJA)  
Member (A)

  
(V. RAJAGOPALA REDDY)  
Vice-Chairman (J)

CC.